

Securities Appellate Tribunal
IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION2105- 11.00AM -11.05 AM

SR. NOS. 1- 12 FOR FIXING DATES

20- ADMISSION-CODE-TOMAR-11.05 A.M.

Misc. Application	1712/2023	MR. ANOOP SINGH TOMAR-DELAY Vs. SEBI	ABHISHEK MISHRA, CS
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(Main Matter Number :SEBI Appeal/0000127/2024)

1 SEBI Appeal	127/2024	MR. ANOOP SINGH TOMAR Vs. SEBI	ABHISHEK MISHRA, CS
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Sub Matter : Misc. Application/0001712/2023

837-ADMISSION-CODE-SUDHAR-AT11.05 AM

2 SEBI Appeal	107/2024	KAPIL WADHAWAN Vs. SEBI	Rashmikant and Partners
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Sub Matter(Disposed) : Misc. Application/0001727/2023
Sub Matter : Misc. Application/0000252/2024

Misc. Application	252/2024	SEBI-DELAY IN REPLY Vs. KAPIL WADHAWAN	K Ashar and Co.
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(Main Matter Number :SEBI Appeal/0000107/2024)

428-NEWADMISSION-CCODE-DOCUMENTS-AT11.05AM

Misc. Application	167/2024	NITHIN RAJ-DELAY Vs. SEBI	Vibhu Tiwari and Aakarshan Aditya Advocates
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(Main Matter Number :SEBI Appeal/0000246/2024)

3 SEBI Appeal	246/2024	NITHIN RAJ Vs. SEBI	Vibhu Tiwari and Aakarshan Aditya Advocates
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Sub Matter : Misc. Application/0000167/2024

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CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>468-DISPOSAL-CODE-BODHTREE-AT11.06 AM</u>				
	Misc. Application	707/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI (Main Matter Number :SEBI Appeal/0000533/2021)	Mr.Sandeep Wadhawan, Advocate
4	SEBI Appeal	533/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000909/2021		
	Sub Matter(Disposed) :	Misc. Application/0000706/2021		
	Sub Matter :	Misc. Application/0000707/2021		
	Sub Matter :	Misc. Application/0000273/2023		
	Misc. Application	273/2023	ARUN PANCHARIYA-AMENDMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000533/2021)	Sandeep Wadhawan Advocate
	SEBI Appeal	871/2023	Arun Panchariya Vs. SEBI	SANDEEP WADHAWAN Adv
	Sub Matter(Disposed) :	Misc. Application/0001161/2023		
	Sub Matter(Disposed) :	Misc. Application/0001162/2023		
	Sub Matter(Disposed) :	Misc. Application/0000048/2024		
<u>904-DISPOSAL-COURTCODE-CLAIMMITHANI-AT11.07 AM</u>				
5	Misc. Application	484/2022	JAGDISH MITHANI-DELAY Vs. NSEIL AND ORS (Main Matter Number :SEBI Appeal/0000419/2022)	Aagam Doshi and Co.
	Misc. Application	544/2022	JAGDISH MITHANI-EXEMPTION Vs. NSEIL AND ORS (Main Matter Number :SEBI Appeal/0000419/2022)	Aagam Doshi and Co.

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CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	419/2022	JAGDISH MITHANI Vs. NSEIL AND ORS	JETHALAL Aagam Doshi and Co.
Sub Matter :		Misc. Application/0000544/2022		
Sub Matter :		Misc. Application/0000484/2022		

329-DISPOSAL-COURTCODE-INVESTIGATIONS-AT 11.08AM

6	SEBI Appeal	609/2022	BHANUPRASAD DIPAKKUMAR TRIVEDI Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) :		Misc. Application/0000787/2022		
Sub Matter(Disposed) :		Misc. Application/0000788/2022		
Sub Matter(Disposed) :		Misc. Application/0001665/2022		
Sub Matter :		Misc. Application/0000130/2023		

Misc. Application	130/2023	Bhanuprasad Triwedi-STAY Vs. SEBI	Dipakkumar	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000609/2022)				

846-DISPOSAL-COURTCODE-INFIBEAMAO-11.09 AM

7	SEBI Appeal	700/2022	SRBC AND CO. LLP Vs. SEBI	Abhimanyu Mhapankar, Advocate
Sub Matter(Disposed) :		Misc. Application/0001018/2022		

413-DISPOSAL-CODE-GDR-AT11.10 AM

8	Misc. Application	1596/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
(Main Matter Number :SEBI Appeal/0000016/2023)				

Misc. Application	1599/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI		SANDEEP WADHAWAN LAW OFFICES
(Main Matter Number :SEBI Appeal/0000017/2023)				

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CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1602/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000018/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1605/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000019/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1608/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000020/2023)	SANDEEP WADHAWAN LAW OFFICES
	SEBI Appeal	16/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter :		Misc. Application/0001596/2022		
Sub Matter(Disposed) :		Misc. Application/0001597/2022		
Sub Matter(Disposed) :		Misc. Application/0001598/2022		
Sub Matter(Disposed) :		Misc. Application/0000682/2023		
	SEBI Appeal	17/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter :		Misc. Application/0001599/2022		
Sub Matter(Disposed) :		Misc. Application/0001600/2022		
Sub Matter(Disposed) :		Misc. Application/0001601/2022		
Sub Matter(Disposed) :		Misc. Application/0000672/2023		
	SEBI Appeal	18/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter :		Misc. Application/0001602/2022		
Sub Matter(Disposed) :		Misc. Application/0001603/2022		
Sub Matter(Disposed) :		Misc. Application/0001604/2022		
Sub Matter(Disposed) :		Misc. Application/0000685/2023		

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CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	19/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter :		Misc. Application/0001605/2022		
Sub Matter(Disposed) :		Misc. Application/0001606/2022		
Sub Matter(Disposed) :		Misc. Application/0001607/2022		
Sub Matter(Disposed) :		Misc. Application/0000652/2023		
	SEBI Appeal	20/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter :		Misc. Application/0001608/2022		
Sub Matter(Disposed) :		Misc. Application/0001609/2022		
Sub Matter(Disposed) :		Misc. Application/0001610/2022		
Sub Matter(Disposed) :		Misc. Application/0000686/2023		
	SEBI Appeal	21/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter(Disposed) :		Misc. Application/0001611/2022		
Sub Matter(Disposed) :		Misc. Application/0001612/2022		
Sub Matter(Disposed) :		Misc. Application/0001613/2022		
Sub Matter(Disposed) :		Misc. Application/0000671/2023		
	SEBI Appeal	22/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
Sub Matter(Disposed) :		Misc. Application/0001614/2022		
Sub Matter(Disposed) :		Misc. Application/0001615/2022		
Sub Matter(Disposed) :		Misc. Application/0001616/2022		
Sub Matter(Disposed) :		Misc. Application/0000680/2023		

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CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	868/2023	Arun Panchariya Vs. SEBI	SANDEEP WADHAWAN Adv
	Sub Matter :	Misc. Application/0001303/2023		
	Sub Matter(Disposed) :	Misc. Application/0001136/2023		
	Sub Matter(Disposed) :	Misc. Application/0001137/2023		
	Sub Matter(Disposed) :	Misc. Application/0001138/2023		
	Sub Matter(Disposed) :	Misc. Application/0000049/2024		
	SEBI Appeal	870/2023	Arun Panchariya Vs. SEBI	SANDEEP WADHAWAN Adv
	Sub Matter(Disposed) :	Misc. Application/0001159/2023		
	Sub Matter(Disposed) :	Misc. Application/0001160/2023		
	Sub Matter :	Misc. Application/0000098/2024		
	SEBI Appeal	875/2023	Arun Panchariya Vs. SEBI	SANDEEP WADHAWAN Adv
	Sub Matter(Disposed) :	Misc. Application/0001190/2023		
	Sub Matter(Disposed) :	Misc. Application/0001191/2023		
	Misc. Application	1303/2023	Arun Panchariya-Exemption for legible copies Vs. SEBI	SANDEEP WADHAWAN Adv
	(Main Matter Number :SEBI Appeal/0000868/2023)			

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CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	98/2024	SEBI-DELY IN REPLY Vs. ARUN PANCHARIYA	VIDHII PARTNERS

(Main Matter Number :SEBI Appeal/0000870/2023)

657-DISPOSAL-CODE-AUSTRALWTM-AT11.11AM

9	SEBI Appeal	215/2023	M/S. AUSTRAL COKE AND PROJECTS LTD. AND ORS. Vs. SEBI	Loknath Mishra Advocate
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Sub Matter(Disposed) : Misc. Application/0000282/2023
Sub Matter : Misc. Application/0000952/2023
Sub Matter(Disposed) : Misc. Application/0000620/2023

889-DISPOSAL-CODE-PORTFOLIO- AT11.12 AM

10	SEBI Appeal	34/2024	SAMCO LIMITED Vs. SEBI	SECURITIES RHP Partners
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Sub Matter(Disposed) : Misc. Application/0001509/2023
Sub Matter(Disposed) : Misc. Application/0001510/2023
Sub Matter(Disposed) : Misc. Application/0001511/2023
Sub Matter(Disposed) : Misc. Application/0000213/2024

977-DISPOSAL-COURTCODE-EDSERVE-AT11.26 AM

11	SEBI Appeal	543/2022	Arun Panchariya Vs. SEBI	
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Sub Matter : Misc. Application/0000964/2022
Sub Matter(Disposed) : Misc. Application/0000965/2022
Sub Matter(Disposed) : Misc. Application/0000966/2022
Sub Matter(Disposed) : Misc. Application/0001338/2022

	Misc. Application	964/2022	Arun Panchariya-Interim Relief Vs. SEBI	
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(Main Matter Number :SEBI Appeal/0000543/2022)

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CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	872/2023	Arun Panchariya Vs. SEBI	SANDEEP WADHAWAN Adv
Sub Matter(Disposed) : Misc. Application/0001163/2023				
Sub Matter(Disposed) : Misc. Application/0001164/2023				
Sub Matter : Misc. Application/0000099/2024				
	Misc. Application	99/2024	SEBI-DELY IN REPLY Vs. ARUN PANCHARIYA	VIDHII PARTNERS
(Main Matter Number :SEBI Appeal/0000872/2023)				

828-disposal-COURTCODE-FEDDERS-AT11.15 AM

12	SEBI Appeal	135/2024	SPECTRUM TECHNOPROJECTS PRIVATE LIMITED Vs. SEBI	Filfox Law Group
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MATTERS FOR -HEARINGS ON 21.05.2024

47-ADMISSION-CODE-GREENBANGWTM -AT11.15AM

13	SEBI Appeal	940/2023	Taslim Arif khan Vs. SEBI	Triptimoy Talukder Adv
Sub Matter(Disposed) : Misc. Application/0001224/2023				
Sub Matter(Disposed) : Misc. Application/0001225/2023				
Sub Matter(Disposed) : Misc. Application/0001754/2023				

880-ADMISSION-CODE-DELISTING-AT 11.17 AM

14	Misc. Application	1751/2023 (/0000)	ARVIND MISHRA-DELAY Vs. SEBI	KUMAR Anjali Agrawal
(Main Matter Number :SEBI Appeal/0000114/2024)				
	Misc. Application	1752/2023	ARVIND MISHRA-EXEMPTION Vs. SEBI	KUMAR Anjali Agrawal
(Main Matter Number :SEBI Appeal/0000114/2024)				

Securities Appellate Tribunal

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CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	114/2024	ARVIND KUMAR MISHRA Vs. SEBI	Anjali Agrawal
Sub Matter :		Misc. Application/0001751/2023		
Sub Matter :		Misc. Application/0001752/2023		
Sub Matter :		Misc. Application/0000141/2024		
	Misc. Application	141/2024	ARVIND KUMAR MISHRA-STAY Vs. SEBI	Anjali Agrawal
(Main Matter Number :SEBI Appeal/0000114/2024)				

870-DISPOSAL-CODE-AADHAARAO-AT 11.20 AM

15	SEBI Appeal	118/2024	Veronica Production Limited Vs. BSE LTD.	Loknath Mishra Advocate
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907-ADMISSION-FOB-COURTCODE-GREENBANGWTM-AT11.22AM

16	SEBI Appeal	244/2024	HITTCO TOOLS LIMITED Vs. BSE LTD.	CS Manjeet Kumar
Sub Matter :		Misc. Application/0000424/2024		
	Misc. Application	424/2024	HITTCO TOOLS LIMITED-EXEMPTION Vs. BSE LTD.	CS Manjeet Kumar
(Main Matter Number :SEBI Appeal/0000244/2024)				

255ADMISSION-CODE-DELISTING-AT11.23A.M.

17	SEBI Appeal	330/2024	KULIN NALINKNAT SHAH Vs. BSE LIMITED AND ORS.	SD and Associates
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688-ADMISSION-CODE-MANPASANDFINAL-AT 11.25 A.M.

18	SEBI Appeal	331/2024	MANPASAND BEVERAGES LIMITED Vs. SEBI	SD and Associates
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Securities Appellate Tribunal
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>954-DISPOSAL-CODE-ILLIQUIDSTOCKOPTION-AT 11.30 AM</u>				
19	SEBI Appeal	314/2024	N.K. AGARWAL AND OTHERS HUF Vs. SEBI	Rajiv Kumar Choudhary, Advocate
	Sub Matter :	Misc. Application/0000587/2024		
20	SEBI Appeal	333/2024	KAPIL TANEJA Vs. SEBI	HM Legal, Advocates and Legal Consultants
	Sub Matter :	Misc. Application/0000641/2024		
	Sub Matter :	Misc. Application/0000642/2024		
	Sub Matter :	Misc. Application/0000643/2024		
21	SEBI Appeal	334/2024	KAPIL TANEJA HUF Vs. SEBI	HM Legal, Advocates and Legal Consultants
	Sub Matter :	Misc. Application/0000621/2024		
	Sub Matter :	Misc. Application/0000622/2024		
	Sub Matter :	Misc. Application/0000623/2024		
22	EBI Appeal	335/2024	CHANDRA PRAKASH TANEJA Vs. SEBI	HM Legal, Advocates and Legal Consultants
	Sub Matter :	Misc. Application/0000624/2024		
	Sub Matter :	Misc. Application/0000625/2024		
	Sub Matter :	Misc. Application/0000626/2024		
23	SEBI Appeal	336/2024	ANKUR TANEJA HUF Vs. SEBI	HM Legal, Advocates and Legal Consultants
	MISC. 627/2024, 628/2024, 629/2024			
24	SEBI Appeal	337/2024	DHANSHAKTI MERCANTILE PVT. LTD. Vs. SEBI	Udaysingh Kashid, Advocate
	Sub Matter :	Misc. Application/0000644/2024		
	Sub Matter :	SEBI Appeal/0000645/2024		
	Sub Matter :	Misc. Application/0000646/2024		
25	SEBI Appeal	338/2024	CONCORD VINIMAY PVT. LTD. Vs. SEBI	R.V. LEGAL
	Sub Matter :	Misc. Application/0000647/2024		

Securities Appellate Tribunal

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CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :		Misc. Application/0000649/2024		
26	SEBI Appeal MISC. APP. 602/2024, 603/2024	339/2024	PRASHANT CHHABRA HUF Vs. SEBI	RAM AWATAR DHOOT, ADVOCATE
27	SEBI Appeal MISC. APP. 632/2024, 633/2024	340/2024	PRAGMA SUPPLIERS PVT. LTD. Vs. SEBI	RAM AWATAR DHOOT, ADVOCATE
28	EBI Appeal MISC. APP. 639/2024, 640/2024	341/2024	BASANTKUMNAR SANGANERIA Vs. SEBI	RAM AWATAR DHOOT, ADVOCATE
	Misc. Application	587/2024	N.K. AGARWAL AND OTHERS HUF - DELAY Vs. SEBI	Rajiv Kumar Choudhary, Advocate
(Main Matter Number :SEBI Appeal/0000314/2024)				
	Misc. Application	621/2024	KAPIL TANEJA HUF - DELAY Vs. SEBI	HM Legal, Advocates and Legal Consultants
(Main Matter Number :SEBI Appeal/0000334/2024)				
	Misc. Application	622/2024	KAPIL TANEJA HUF - EXEMPTION Vs. SEBI	HM Legal, Advocates and Legal Consultants
(Main Matter Number :SEBI Appeal/0000334/2024)				
	Misc. Application	623/2024	KAPIL TANEJA HUF - URGENCY Vs. SEBI	HM Legal, Advocates and Legal Consultants
(Main Matter Number :SEBI Appeal/0000334/2024)				
	Misc. Application	624/2024	CHANDRA PRAKASH TANEJA - URGENCY Vs. SEBI	HM Legal, Advocates and Legal Consultants
(Main Matter Number :SEBI Appeal/0000335/2024)				

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CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	625/2024	CHANDRA PRAKASH TANEJA - EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000335/2024)	HM Legal, Advocates and Legal Consultants
	Misc. Application	626/2024	CHANDRA PRAKASH TANEJA - DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000335/2024)	HM Legal, Advocates and Legal Consultants
	Misc. Application	641/2024	KAPIL TANEJA - DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000333/2024)	HM Legal, Advocates and Legal Consultants
	Misc. Application	642/2024	KAPIL TANEJA - URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000333/2024)	HM Legal, Advocates and Legal Consultants
	Misc. Application	643/2024	KAPIL TANEJA - EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000333/2024)	HM Legal, Advocates and Legal Consultants
	Misc. Application	644/2024	DHANSHAKTI MERCANTILE PVT. LTD. - DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000337/2024)	Udaysingh Kashid, Advocate
	SEBI Appeal	645/2024	DHANSHAKTI MERCANTILE PVT. LTD. - URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000337/2024)	Udaysingh Kashid, Advocate
	Misc. Application	646/2024	DHANSHAKTI MERCANTILE PVT. LTD. - EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000337/2024)	Udaysingh Kashid, Advocate

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CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	647/2024	CONCORD VINIMAY PVT. LTD. - DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000338/2024)	R.V.LEGAL
	Misc. Application	649/2024	CONCORD VINIMAY PVT. LTD. - EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000338/2024)	R.V.LEGAL

261-DISPOSAL-COURTCODE-JAYENERGY-AT11.31AM

29	SEBI Appeal	112/2018	Amish Rameshchandra Desai and Others Vs. SEBI	J.J.Bhatt, Adv i/b R.V. Legal Vishal Kanade, Adv. i/b Desai and Diwanji
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273-DISPOSAL-CODE-TRANSGENEGDR-AT 11.32 AM

30	EBI Appeal	812/2022	TRANSGENE BIOTEK LTD. Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
Sub Matter(Disposed) : Misc. Application/0001173/2022				
Sub Matter(Disposed) : Misc. Application/0001723/2022				
Sub Matter(Disposed) : Misc. Application/0000184/2023				
Sub Matter(Disposed) : Misc. Application/0000772/2023				
	SEBI Appeal	813/2022	K.KOTESHWAR RAO Vs. SEBI	Adv. L. S. Shetty
Sub Matter(Disposed) : Misc. Application/0001174/2022				
Sub Matter(Disposed) : Misc. Application/0001724/2022				
Sub Matter(Disposed) : Misc. Application/0000773/2023				
	SEBI Appeal	814/2022	NARAYANA PENTYALA Vs. SEBI	Adv. L. S. Shetty
Sub Matter(Disposed) : Misc. Application/0001191/2022				
Sub Matter(Disposed) : Misc. Application/0001175/2022				
Sub Matter(Disposed) : Misc. Application/0001725/2022				
Sub Matter(Disposed) : Misc. Application/0000774/2023				

Securities Appellate Tribunal
IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>90-DISPOSAL-COURTCODE-WINSOMEYARNS-AT11.34 AM</u>				
31	EBI Appeal	599/2023	MAGNUM VENTURES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0000822/2023				
	SEBI Appeal	611/2023	PRADEEP KUMAR JAIN AND ORS. Vs. SEBI	ADV. SHAH AND RAMAIYA
Sub Matter(Disposed) : Misc. Application/0000888/2023				
<u>173-DISPOSAL-CODE-INVESTMENTTIPS-AT 11.36 AM</u>				
32	SEBI Appeal	617/2023	MOHAN LAL AGRAWAL AND ANR Vs. SEBI	GRV LEGAL ADV.
Sub Matter : Misc. Application/0000840/2023				
Sub Matter : Misc. Application/0000841/2023				
Sub Matter(Disposed) : Misc. Application/0000842/2023				
Sub Matter(Disposed) : Misc. Application/0000843/2023				
Sub Matter : Misc. Application/0001476/2023				
	Misc. Application	840/2023	Mohan Lal Agarwal and Anr.- Delay Vs. SEBI	GRV LEGAL
(Main Matter Number :SEBI Appeal/0000617/2023)				
	Misc. Application	841/2023	Mohan Lal Agarwal and Anr.-Stay Vs. SEBI	GRV LEGAL
(Main Matter Number :SEBI Appeal/0000617/2023)				
	Misc. Application	1476/2023	SEBI DELAY IN REPLY Vs. Mohan Lal Agrawal And Anr.	THE LAW POINT Adv
(Main Matter Number :SEBI Appeal/0000617/2023)				

Securities Appellate Tribunal

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CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>743-DISPOSAL-COURTCODE-EDUCOMPCOMPLAINT-AT11.38 AM</u>				
33	SEBI Appeal	684/2023	JAGDISH PRAKASH AND ANR. Vs. SEBI	ADV.RAGINI SINGH AND ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0000990/2023 Sub Matter : Misc. Application/0000991/2023 Sub Matter(Disposed) : Misc. Application/0001404/2023				
	Misc. Application	991/2023	JAGDISH PRAKASH AND ANR. STAY Vs. SEBI	ADV.RAGINI SINGH AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000684/2023)				
<u>680-DISPOSAL-CODE-AUDITOBSEVATION-AT-11.40 AM</u>				
34	SEBI Appeal	743/2023	Metropolitan Stock Exchange of India Ltd And Ors. Vs. SEBI	Khaitan And Co.
Sub Matter(Disposed) : Misc. Application/0001132/2023				
<u>886-ADMISSION-CODE-GAINERCOMPLAINT-AT11.42 AM</u>				
35	SEBI Appeal	814/2023	Kedia Capital Services Pvt Ltd Vs. N.S.E.I.L	Prakash Shah And Associate
Sub Matter(Disposed) : Misc. Application/0001210/2023				
<u>32-DISPOSAL-CODE-SCORES-AT11.44AM</u>				
36	SEBI Appeal	912/2023	RAJESHKUMAR CHAMPAKLAL GANDHI Vs. SEBI and Anr.	Payoja Gandhi, Advocate
Sub Matter : Misc. Application/0000072/2024				

Securities Appellate Tribunal

IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :21/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	72/2024	SEBI-DELY IN REPLY Vs. RajeshKumar Champaklal Gandhi	VIDHII PARTNERS

(Main Matter Number :SEBI Appeal/0000912/2023)

910-DISPOSAL-CODE-NONCOMPLIANCE-AT-11.46 AM

37	SEBI Appeal	42/2024	N.B.I. INDUSTRIAL FINANCE COMPANY LIMITED AND ORS. Vs. NSEIL AND ANR	S .K.JAIN AND CO. Company Secretaries
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